

(a) whether pamolein Oil is being supplied regularly to people under Public Distribution System in Karnataka;

(b) if so, whether the Karnataka Government has requested the Union to permit import of Pamolein Oil to meet the demand of the State;

(c) whether the Government have permitted any other State to import Pamolein Oil;

(d) if so, the names of those States; and

(e) whether the Government propose to permit Karnataka Government also to import the same?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUD-DIN AHMED): (a) supply of edible oil under Public Distribution System in all the States including Karnataka was disrupted because the same was not allocated to the States for the period from April, 1991 to September, 1991.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The other states permitted to import pamolein so far are:- Tamil Nadu and Kerala.

(e) Government of Karnataka has already been permitted to import pamolein.

#### **Reserved Posts in various Ministries**

2279. SHRI RAM SARAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) the main reasons for not filling up the reserved quota meant for Scheduled Castes and Scheduled Tribes in various ministries:

(b) whether any action is being taken to fill up the quota;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (d). The main reason for the quota of vacancies reserved for the Scheduled Castes and Scheduled Tribes in direct recruitment not being able to be fully utilised, is the lack of availability of suitable Scheduled Caste and Scheduled Tribe candidates particularly in scientific and technical disciplines. Special Recruitment Drives to fill-up the vacancies accruing as backlog in the reserved quota have been undertaken and a fresh Special Recruitment Drive is under way to further reduce the backlog.

#### **Shortage of Drug**

2280. SHRI MADAN LAL KHURANA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Drug shortage grave" appearing in the "Indian Express" dated August 13, 1991; and

(b) if so, the facts thereof and the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir,

(b) No general shortage of any drug come to the notice of the Government except